



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Eastern Regional Office (Kolkata), Recovery Cell

**Completion of Recovery Certificate no. RC9013 of 2026 in respect of Pramod Kumar Jain
(PAN: ACLPJ7469D) in the matter of Illiquid Stock Options**

1. A Recovery Certificate No. RC9013 of 2026 dated February 6, 2026, was drawn up by the Recovery Officer against Pramod Kumar Jain (PAN: ACLPJ7469D) ["Defaulter"] for a sum of Rs. 5,61,000/- (Rupees Five Lakh Sixty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AS/YK/2024-25/31270 dated March 18, 2025 against Pramod Kumar Jain (PAN: ACLPJ7469D) in the matter of Illiquid Stock Options.
2. In view of payment of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: June 2, 2026

Place: Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey

वसुली अधिकारी एवं महाप्रबंधक

Recovery Officer & General Manager

भारतीय प्रतिभूति और विनिमय बोर्ड

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कोलकाता / Kolkata